

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-136**  
165/213/ND/2018

**IN THE MATTER OF:**

Mr. Nitin Bansal and Anr.

.... APPLICANT

**Vs.**

M/s. Arjun Sharma & Ors.

...RESPONDENT

**SECTION**

**U/s 213**

**Order delivered on 04.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the OL :

For the RD :

For the Intervener :

**ORDER**

Matter called. No representation on behalf of the applicant. Matter stands adjourned.

List the matter on 2<sup>nd</sup> February, 2021.

-Sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)